

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 05.01.2021
at 02.15 P.M. THROUGH VIDEO CONFERENCING.

**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

APPLICATION NUMBER : IA/890/IB/2020 IN MA/75/2020 IN MA/936/2019

PETITION NUMBER : CP/507/IB/2017

NAME OF THE PETITIONER(S) : Axis Bank Ltd

NAME OF THE RESPONDENT(S) : State Bank of India & 4 ors In the Matter Of
(Diamond Engineering Chennai Pvt Ltd)

UNDER SECTION : Sec.60 (5) of IBC 2016

ORDER

Due to paucity of time, this matter is adjourned to **08.02.2021.**


(K.NATARAJAN)
Deputy Registrar

GHK